

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/98/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27-09-2017**

NAME OF THE COMPANY:M/s Ebot IT Services Pvt. Ltd

SECTION OF THE COMPANIES ACT: 441

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

Present: Mr. Sanjeev Kumar, Advocate

ORDER

Reserved for order.

— Sd —
(Ina Malhotra)
Member (J)